NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/116/2016

NAME OF THE PETITIONER(S)

: A.R. Rajasekar

NAME OF THE RESPONDENT(S)

Navien Kumai Muthi

: M/s i Gen Power System Private Limited & 3 others

UNDER SECTION

: 111, 237, 397/398, 402, 403 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner called but absent. Counsel for respondents present. The matter is adjourned for hearing submissions by both the counsels in this matter and also in the connected matter, CP 80/2017. Put up on 12.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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